Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 254 of 2013 &
I.A. No. 339 & 340 of 2013

Dated : 4th December, 2013

Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant (s)
Versus

Toshiba Corporation of India & Ors.
... Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter on ***20.01.2014.***

COURT MASTER